

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
(IB)-999(PB)/2020

IN THE MATTER OF:

Mr. Ramesh Aggarwal

.... Petitioner/Applicant

v.

M/s. RG Residency Pvt. Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 27.09.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Rishab Garg & Mr. Nubair Alvi, Advs.

For the Respondent

Mr. Prayag Jain Godha, Adv.

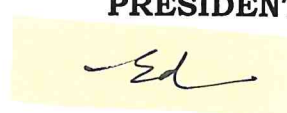
ORDER

CA-292/2019, CA-1043/2019, CA-1718/2019 & IA-2736/2021

It is stated that Mr. Sourabh Jain, Ld. Counsel for the respondent is unwell and not able to attend. Let the hard copies of the pleadings be filed.

At request, list the matter for physical hearing on 22.11.2022.


(RAMALINGAM SUDHAKAR)
PRESIDENT


(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)